

RISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under the consideration of Government to set up a commission to go into the question of revision of pay of employees of Indian Airlines ; and

(b) if so, the composition and terms of reference of the Commission ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The matter is under careful consideration

Request from Egypt for collaboration in manufacture of Fighter Aircraft

7493. **SHRI DEVINDER SINGH GARCHA :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that Egypt is considering in terms of reviving the Indo-Egyptian project for producing fighter aircraft with HF-24 frames and engines developed in Egypt with the help of German technicians ;

(b) whether any formal request has been received from Egyptian Government in this regard; and

(c) if so, the broad outlines thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION), IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAM SHUKLA) : (a) No Sir.

(b) No, Sir.

(c) Does not arise.

Representation re: Licences for opening Petrol Pumps in Punjab

7494. **SHRI RAMANAND SHASTRI :** Will the Minister of DEFENCE be pleased to state :

(a) whether certain dependents of the soldiers killed in the Indo-Pak war belonging to Gurdaspur District (Punjab) had appro-

ached the Director General, Re-settlement, Ministry of Defence, through the District Soldiers Board for grant of licences for opening petrol pumps in that area;

(b) whether Government have offered them licences for opening petrol pumps in Gujarat or Maharashtra;

(c) whether they have made a representation to Government to make the licences valid for Punjab; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) One such person approached the Director General Resettlement for assistance in getting licence for opening a petrol pump in Punjab.

(b) The Indian Oil Corporation were not in a position to allot any petrol pump in Punjab. However, Director General Resettlement conveyed to him an offer of the Indian Oil Corporation to run a petrol pump in Gujarat or Maharashtra.

(c) No Sir.

(d) Does not arise.

Revision of List of Auctioneers appointed for disposal of surplus and Salvaged Stores

7495. **SHRIMATI JYOTSNA CHANDA :** Will the Minister of DEFENCE be pleased to state :

(a) whether the list of auctioneers appointed by his Ministry for disposal of surplus and salvaged stores is revised after every two years; and

(b) if not, the period after which it is revised ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No, Sir.

(b) Auctioneers are appointed of the Defence Panel on the basis of the workload in a particular region as assessed by the Army authorities. Their continuance depends on their performance.